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WP-24813-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 28th OF JULY, 2025

WRIT PETITION No. 24813 of 2025

ARVIND MISHRA AND OTHERS

Versus

THE CHAIRMAN

Appearance:

Shri Jasbir Singh Malik and Shri Paritosh Gutpa - Advocate for petitioners.

<u>ORDER</u>

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for petitioners seek leave to withdraw the petition reserving the rights of the petitioners to prosecute an earlier petition being W.P.No.10263/2008, filed by the petitioners, stated to be still pending.

In view of the above, petition is dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

VPA